

programme in Tamil Nadu has been found satisfactory. The JRM has observed that “Tamil Nadu has continued to consolidate its already impressive achievements in elementary education. Gains in access and retention have enabled far greater focus on quality. The State continues to exhibit strong and ever improving performance on almost all parameters of equity. Improvements in ABL in Classes I to IV have enhanced effectiveness of the methodology and changes planned for 2010 and 2011 hold the promise of further progress and consolidation.”

(c) and (d) Does not arise.

#### **NCPCR to implement RTE Act**

†4698. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that National Commission for Protection of Child Rights (NCPCR) has been entrusted with the responsibility of implementation of Right of Children to Free and Compulsory Education Act, 2009;

(b) if so, whether the above commission works under the Ministry of Women and Child Development and responsibility of children’s education rests entirely with his Ministry; and

(c) Government’s reaction to the above situation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) It is the responsibility of the appropriate Government and local authorities to implement the provisions of Right of Children to Free and Compulsory Education (RTE) Act, 2009. However, as per provisions contained in Section 31 of the RTE Act, the function relating to protection and monitoring of child’s right under the Act has been assigned to various authorities, including the National Commission for Protection of Child’s Rights (NCPCR), an autonomous body under the Ministry of Women and Child Development. Under the Commission for Protection of Child Rights Act, 2005, the NCPCR is empowered to examine and review the safeguards provided by or under any Law for the time being in force for the protection of child rights.

#### **Funds for development of languages**

4699. SHRI NAND KUMAR SAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has allocated funds for development of languages in the Eleventh Five Year Plan;

(b) if so, the details in this regard, language-wise;

(c) the details of funds utilized so far for development of various languages in the current Five Year Plan; and

(d) the extent to which each of such languages benefited so far?

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†Original notice of the question was received in Hindi.